

will be laid on the Table of the House.

#### Skull Scrap

325. { **Shri Raghunath Singh:**  
**Shri S. C. Samanta:**  
**Shri Subodh Hansda:**  
**Dr. Pashupati Mandal:**  
**Shri P. R. Patel:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the quantity of skull scrap disposed of in 1961 by:

- (i) Messrs. Hindustan Steel Ltd. plants;
- (ii) M/s. Tata Iron & Steel Co. Ltd.;
- (iii) M/s. Indian Iron & Steel Co. Ltd.;
- (iv) M/s. Mysore Iron & Steel Works;
- (v) the scrap-based furnace owners; and

(b) whether it is a fact that the above steel producers are allowed to dispose of their skull arisings freely?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a). The information is not readily available.

(b) The Steel Plants of HSL and Mysore Iron & Steel Works consume their arisings of the steel skull. The arisings of Tata Iron & Steel Co. and Indian Iron & Steel Co. are allowed to be exported if they are not required by the other Steel Plants.

#### Supply of Raw Material for Steel Plants

326. **Shri Raghunath Singh:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what are the distances of the sources of raw materials from the present steel plants and also those proposed in the Third Five Year Plan;

(b) the means of communications which either exist or are proposed over these distances;

(c) how they are proposed to be developed if they are inadequate to serve the steel plants taking into consideration their future expansion;

(d) what are the relative costs of developing or providing them as may be necessary, separately for rail, road and inland water transport;

(e) whether at present the steel plants rely solely on rail, communication and if so why other modes of communications have not been developed either in place of the railways wherever new lines have been laid for the steel plants or to supplement them; and

(f) generally, what are the economics of road and rail communications in such areas as regards the initial cost, the cost of operation and speed?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (f). Attention of the Hon'ble Member is invited to the statement made by me in reply to Unstarred Question No. 1948 on the 20th March, 1961.

#### Export of Heavy Melting Scrap

327. { **Shri Raghunath Singh:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Dr. Pashupati Mandal:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the quantity of heavy melting scrap exported during the years 1951-1961;

(b) the quantity of heavy melting scrap indigenously melted during the same period;

(c) whether it is a fact that the current scrap policy continues the total ban on heavy melting scrap export;

(d) whether the ban on heavy melting scrap export is maintained due to the scarcity of heavy melting scrap or for other reasons; and

(e) what is the estimated annual surplus or shortage of heavy melting scrap?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) The figures of export of heavy melting scrap during the years 1951-55 are not available. However, the figures of export from 1955 to 1961 are given below:—

	Tons
1955	30,042
1956	1,582
1957	1,000
1958	21,556
1959	47,960
1960	43,450
1961	22,050

(b) This information is not available.

(c) Yes, Sir.

(d) The total ban on export of heavy melting scrap has been maintained from the latter half of 1961 because of the scarcity of this type of scrap in the country.

(e) Accurate statistics are not available.

#### **Abu Simbel Temple in Aswan Dam Site**

**328. Shri P. C. Borooah:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there is danger of the Abu Simbel temple being submerged under the Nile waters after the construction of Aswan High Dam in Egypt;

(b) if so, whether there is a scheme for preventing the temple from being submerged;

(c) what is the cost of scheme;

(d) whether India would pay her due share for the implementation of the scheme; and

(e) if so, to what extent?

**The Minister for Scientific Research and Cultural Affairs (Prof. Humayun Kabir):** (a). Yes, Sir.

(b) Yes, Sir.

(c) Estimated by Unesco at \$87 Million.

(d) and (e). No decision has yet been reached.

#### **केन्द्रीय ऐक्टों का हिन्दी अनुवाद**

३२९. श्री प्रकाशबीर शास्त्री : क्या विधि मंत्री २३ नवम्बर, १९६१ के तारांकित प्रश्न संख्या १७५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय ऐक्टों का हिन्दी अनुवाद करने के लिए नियुक्त किये गये आयोग ने अपना कार्य आरम्भ कर दिया है;

(ख) यदि हां, तो अब तक कितना कार्य समाप्त हो चुका है;

(ग) क्या सरकार के पास ऐसे कोई सुझाव आये हैं कि भविष्य में जो नये बिल पेश किये जायें उन्हें अंग्रेजी और हिन्दी में साथ साथ पेश करने की व्यवस्था की जाये;

(घ) यदि हां, तो यह कब तक आरम्भ हो सकेगा और यदि नहीं तो ऐसा करने में क्या कठिनाइयां हैं; और

(ङ) कुल कितने केन्द्रीय ऐक्टों का हिन्दी में अनुवाद होना है ?

**विधि उपमंत्री (श्री हज्जरतबीस) :**

(क) आयोग के कार्यकारी दल ने काम करना आरम्भ कर दिया है ।